GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3201

TO BE ANSWERED ON 18.12.2025

EMRS IN PEDDAPALLI IN ANDHRA PRADESH

3201. SHRI VAMSI KRISHNA GADDAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received any proposal or request for sanctioning an Eklavya Model Residential School (EMRS) in the tribal-majority areas falling under the Peddapalli Parliamentary Constituency including parts of Peddapalli, Mancherial, Jagtial and Bhupalpally districts and if so, the details thereof:
- (b) whether the Ministry has identified any eligible locations in these districts based on the tribal population criteria prescribed for the establishment of EMRS and if so, the details thereof;
- (c) the details of any feasibility studies, inspections or assessments carried out for establishing EMRS in the above-mentioned areas; and
- (d) the steps being taken by the Ministry to sanction, prioritise and operationalise an Eklavya Model Residential School for the tribal-majority areas of Peddapalli Parliamentary Constituency?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) to (d): In the Union Budget 2018–19, the Government of India announced that, to provide quality education to tribal children in their own environment, Eklavya Model Residential Schools (EMRSs) would be established in every block having more than 50% ST population and at least 20,000 tribal persons, as per the 2011 Census. No EMRS has been sanctioned in Peddapalli, Mancherial, Jagtial and Bhupalpally districts, as none of its blocks fulfill the prescribed twin criteria. The requirement of EMRSs is reviewed from time to time.
